

decided upon, we did seek no lessening of the authority or the status of the heads of the Services who in future will be called the Chiefs of Staff of the Army, Navy or the Air Force. And later on we shall consider the question of having Councils for each of the Services which will perform the functions that normally a Commander-in-Chief does.

**Mr. Chairman:** Shall we take up non-official business? There are only seven minutes left. This time, I think, can be utilised for taking up the Bill relating to salaries etc. of Members.

SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):

I beg to move:

"That the Bill to amend the Salaries and Allowances of Members of Parliament Act, 1954, be taken into consideration."

**Mr. Chairman:** The question is:

"That the Bill to amend the Salaries and Allowances of Members of Parliament Act, 1954, be taken into consideration."

*The motion was adopted.*

*Clause 2 was added to the Bill.*

**Clause 3.**—(Amendment of section 6 etc.)

**Shri P. N. Rajabhoj** (Sholapur—Reserved—Sch. Castes): There is an amendment of mine.

**Mr. Chairman:** Notice of it has been given just today, and the hon. Member knows the rules of the House.

**श्री पी० एन० राजभोज :** यह अमेंडमेंट बहुत जरूरी है। इस के लिये आप टाइम दे दीजिये।

In page 1, line 12, for "first class pass" substitute:

"first class pass with an additional third class pass".

**Mr. Chairman:** This amendment cannot be allowed. It has been re-

ceived only today. The hon. Member knows full well that it must be received one day previous to the day it is taken up. I am very sorry I cannot take it up.

**श्री पी० एन० राजभोज :** यह बहुत इम्पोर्टेंट है।

**Mr. Chairman:** May be important. The Rules of the House are there and I cannot allow it.

**श्री पी० एन० राजभोज :** आप इस को रख सकते हैं।

**Mr. Chairman:** Order, order. There is no occasion for unnecessary interruption. The question is...

**श्री अलगू राय शास्त्री** (जिला आजमगढ़—पूर्व व जिला बलिया—पश्चिम) : मैं एक निवेदन करना चाहता हूँ। सदस्य महोदय हिन्दी में बोल रहे और आप अंग्रेजी में बोल रहे हैं। कृपा कर हिन्दी में कहिये ताकि वह समझ लें।

**श्री पी० एन० राजभोज :** मैं अंग्रेजी समझ सकता हूँ।

**Mr. Chairman:** Order, order. The hon. Member knows this is not the way to behave; when the Chair is on its legs a Member ought not to stand up. The hon. Member fully knows the English language and is speaking in the English language.

The question is.....

**Shri Ramji Verma** (Deoria Dist.—East) rose—

**Mr. Chairman:** Does he want to move his amendment?

**Shri P. N. Rajabhoj** rose—

**Mr. Chairman:** I am asking another hon. Member. I do not know why he is interrupting the proceedings. I am asking Shri Ramji Verma whether he is moving his amendment. Then the question will arise about any discussion or the clause.

**Shri Ramji Verma:** I beg to move:

In page 1, line 12,

for "first class pass" substitute "first class pass with a third class pass".

[Shri Ramji Verma]

मैं ने यह अमेंडमेंट इसलिये मूव किया है कि जब यह ऐक्ट बना था उस समय उस में यह था कि सैकिंड क्लास पास मिलेगा। लेकिन रेलवे बोर्ड ने सैकिंड क्लास पास का अर्थ यह किया कि वह सैकिंड क्लास का टिकट होगा। यह जो रेलवे बोर्ड ने पार्लियामेंट के ऐक्ट का इंटरप्रिटेशन दिया, यह गलत था। उस को यह अधिकार नहीं था कि वह पास को टिकट में बदल दे। इसलिये मैं यह चाहता हूँ कि हाउस में यह बात साफ हो जाय कि हम को फर्स्ट क्लास का पास मिले और हमें अपने साथ थर्ड क्लास में किसी आदमी को भी ले जाने का अधिकार हो। (हंसी)। यह हंसने की बात नहीं है। लोग समझते हैं कि थर्ड क्लास में सर्वेंट ही होना चाहिये। लेकिन मैं ऐसा समझता हूँ कि वह मेरा साथी होगा, मेरा मददगार होगा, मेरा सहायक होगा। यह न समझा जाय कि अगर मैं ने उस को "आदमी" कहा है तो उस का मतलब नौकर ही समझा जाय। मैं चाहता हूँ कि हम को एक आदमी अपने साथ ले जाने की गुंजाइश दी जाय। मैं समझता हूँ कि इस में किसी को कोई ऐतराज नहीं होगा। हाउस को इस में कोई ऐतराज नहीं होगा क्योंकि सब लोग इस को चाहते हैं। इतना कह कर मैं अपने अमेंडमेंट को पेश करना चाहता हूँ। मुझे ज्यादा कुछ नहीं कहना है।

सभापति महोदय : "आदमी" से मुराद "मैन" है या इस में "औरत" भी शामिल है ?

श्री. राजभोज बर्मा : मेरा मतलब कामरेड से है, इस में जो आ जाय।

Shri P. N. Rajabhoj rose—

Mr. Chairman: Order, order; let me place the amendment before the House. Why is the hon. Member so impatient? When the amendment is placed before the House the hon. Member will get an opportunity. Is this the way of an

hon. Member to behave in spite of warnings?

श्री पी० एन० राजभोज : कृपया हिन्दी में बोलिये। मैं हमेशा हिन्दी में अपनी बात कहता हूँ, आप भी कृपया हिन्दी में अपनी बात कहिये।

Mr. Chairman: I cannot understand what the hon. Member means. I am placing the amendment before the House. The hon. Member stands up and interrupts. Let me first place the amendment before the House.

Amendment moved:

In page 1, line 12,

for "first class pass" substitute:  
"first class pass with a third class pass".

श्री पी० एन० राजभोज : कभी कभी इस तरह का कनफ्यूजन हो जाता है, आप की अंग्रेजी हम समझ नहीं पाते और जिस तरह हमारे मौलाना साहब हिन्दी, उर्दू का मिक्सचर बनाते हैं और उस से तकलीफ हो जाती है, उसी तरह कभी कभी तकलीफ हो जाती है। ऐसा कह कर मैं आप को क्रिटिसाइज नहीं कर रहा हूँ, आप जिस कुर्सी पर बैठे हैं वह बड़ी इज्जत की कुर्सी है और उस की बड़ी प्रतिष्ठा है। लेकिन इतना जरूर निवेदन करूंगा कि जिन की हिन्दी ठीक नहीं है, उन के ऊपर क्रिटिसिज्म करने की कोशिश नहीं करनी चाहिये बल्कि उन को सम्भालना चाहिये और समझाने की कोशिश करनी चाहिये।

अब मैं जो मंत्री महोदय ने सेलरीज एन्ड अलाउंसेज आफ मेम्बर्स अमेंडमेंट बिल रक्खा है उस के सम्बन्ध में कुछ कहना चाहता हूँ। सब जानते हैं कि जो सरकारी अफसरान फर्स्ट क्लास में जाते हैं, उन को चपरसी और सर्वेंट साथ में ले जाने का अस्तित्थार रहता है और भी काफी सहूलियतें उन को मिलती हैं। मुझे इस में कोई ऐतराज नहीं है लेकिन पार्लियामेंट के मेम्बर की

पोलीशन उन से कहीं ऊंची है, एक एम० पी० की पोलीशन और प्रैस्टिज का खयाल रखते हुए यह जरूरी हो जाता है कि उन को साथ में सर्वेन्ट ले जाने की सुविधा दी जाय। एक पार्लियामेंट के मेम्बर को सब जानते हैं कितना काम करना पड़ता है, जगह जगह दौरा करना पड़ता है और पार्लियामेन्टरी वर्क के सिलसिले में दुनिया भर का काम करना पड़ता है और लिखना पढ़ना पड़ता है। इसलिये यह बहुत ही जरूरी हो जाता है कि सफ़र में फ़र्स्ट क्लास के पास के साथ हम को एक सर्वेन्ट का पास भी मिलना चाहिये। इस सिलसिले में मैं आपको बताऊं कि जब मैं और स्वामी रामानन्द तीर्थ पठानकोट एक्सप्रेस से बम्बई जा रहे थे, मनमाड पर वह तो उतर गये। मैं अपने बिस्तर पर लेट गया, पहले तो नींद नहीं आई लेकिन नासिक के बाद थोड़ी नींद आ गई और उस वक्त मेरे कम्पार्टमेंट में कोई चोर घुस आया और जागने पर मुझे मालूम हुआ कि मेरे सामान इत्यादि की चोरी हो गई है, मेरी घड़ी और दूसरी चीजें चोरी चली गईं, मैं ने फ़ौरन उस की इत्तिला कल्याण पुलिस में की।

**The Minister of Labour: (Shri Khan-dubhai Desai):** Has it got any relation with the Bill?

**Mr. Chairman:** If the servant had been there, nobody would have taken his coat or watch.

**श्री पी० एन० राजभोज :** मंत्री महोदय कृपा कर के शान्ति और धीरज रखें और जो मैं कहता हूँ उसी सुनें। हां, तो मैं बतला रहा था कि जब इज्जतपुरी और कल्याण के बीच में नींद आ गई तो उसी समय कोई चोर मेरे डिब्बे में घुस आया और मेरा सामान चोरी कर के ले गया। सी० आई० डी० पुलिस कुछ नहीं कर सके, सुरक्षा का ऐसा इंतजाम होता है और मुझे तो कहने पर बाध्य होना पड़ता है कि अंधेर नगरी चौपट राजा

वाला हाल हमारे यहां हो रहा है। चोरी आदि से हिफ़ाजत करने के लिये भी हम लोगों को सर्वेन्ट मिलना जरूरी है, उस के रहते हम कम-से-कम रात भर आराम से तो सो सकेंगे और हमारा सामान तो बरकरार रहेगा। हमारी पुलिस का इंतजाम ठीक नहीं है।

एयर कंडीशन के बारे में मेरा कहना यह है कि पहले एयर कंडीशन का जो किराया था, वह कम था, अब किराया बढ़ गया है। सरकार उसी हिसाब से हमारी तरफ से पैसा ले।

**Mr. Chairman:** Shri R. D. Mishra.

**श्री पी० एन० राजभोज :** मैं ने बोलना बन्द नहीं किया है।

**Mr. Chairman:** Order, order. I have called another hon. Member. Now he is rising again after resuming his seat. He will please resume his seat now.

**श्री पी० एन० राजभोज :** चूँकि आप खड़े हो गये थे, इसलिये मैं बैठ गया था।

**Mr. Chairman:** But, he resumed his seat after finishing the speech. He ought not to have sat down.

**श्री पी० एन० राजभोज :** मुझे सिर्फ़ एक बात कहनी थी।

**Mr. Chairman:** The hon. Member will resume his seat.

**श्री आर० डी० मिश्र (जिला बुलन्द-शहर) :** तरमीम की ताईद में मैं कुछ कहना चाहता हूँ और वह यह कि जब हम ने यहां पर यह पास किया कि एक पार्लियामेंट के मेम्बर को सेक्रेन्ड क्लास पास दिया जाय तो उस का मतलब एक पास था। इस से पहले हमारे कांस्टीट्यूशन में यह लिखा हुआ था कि पार्लियामेंट के मेम्बर्स को सब से ऊंचा दर्जा मिलेगा और सब जगह पर सब से

[ श्री आर० डी० मिश्र ]

ऊंचा दर्जा उन्हें मिलता है। हिन्दुस्तान में सब से ऊंचा दर्जा एयर कंडीशनड है परन्तु उन को उस दर्जे का एलाउंस नहीं दिया गया। हम लोग फ़र्स्ट क्लास पाते थे। पिछली मर्तबा हम को यह यक़ीन दिलाया गया कि अब रेलवे में फ़र्स्ट क्लास नहीं रहेगा और हम चाहते भी यही थे कि हमारे यहां पर जितनी ऐसी भेद वाली चीज़ें हैं वे दूर की जायें और यह क्लासिफ़िकेशन—फ़र्स्ट क्लास, सेकेंड क्लास और थर्ड क्लास को ख़त्म किया जाय। लेकिन हमारा रेलवे बोर्ड और हमारे अफ़सरान चाहते हैं कि यह क्लासिफ़िकेशन ख़त्म न किया जाय, लिहाज़ा वह इस तरीक़े का रास्ता अस्तित्कार करते हैं कि जिस से हम उन को ख़त्म न कर सकें। रेलवे में यह तीन श्रेणियां—क्लास फ़र्स्ट, सेकेंड और थर्ड रेलवे बोर्ड ने बना दी हैं, और हम लोगों को मजबूर हो कर वह क्लासिफ़िकेशन मानना पड़ता है। हमें यह यक़ीन दिलाया गया कि पूरी रेलवे में फ़र्स्ट क्लास तोड़ा जा रहा है और हमें यह जान कर खुशी हुई कि चलो यह क्लासिफ़िकेशन ख़त्म हुआ। जब पार्लियामेंट के मेम्बर्स को रेलवे का पास देने का सवाल दरपेश आया तो सेकेंड क्लास कर दिया गया, क्योंकि यह हाएस्ट क्लास हो गया था, थोड़े दिन बाद अब वह क्लास फिर फ़र्स्ट क्लास कर दिया गया है। कुछ समय में नहीं आता है कि यह बार बार बदल बदल क्यों करते हैं, कभी फ़र्स्ट क्लास बनाते हैं और कभी सेकेंड क्लास कर देते हैं। अब हम सोशलिस्टिक पैटर्न आफ़ सोसाइटी क़ायम करने जा रहे हैं, लेकिन रेलवे में फिर सेकेंड क्लास का फ़र्स्ट क्लास बनाया जाना समय में नहीं आता। इसी प्रकार पहले इन्टर क्लास तोड़ा गया था फिर कुछ दिन बाद उसे फिर चालू किया गया।

Mr. Chairman: Order, order. Let the hon. Member first resume his seat.

What is the use of showing his hand. Does the hon. Member want me to sit down?

The only question before the House is whether this amendment, that the words "first class pass" be substituted by the words "first class pass with a third class pass" is acceptable. The hon. Member is traversing on other matters, past history of the railways, first class, second class, etc. The only question is whether these words can be substituted. I would request the hon. Member to be relevant and strictly to the point.

श्री आर० डी० मिश्र : मेरे यह सब बतलाने का मतलब यह था कि हम यह नहीं चाहते थे कि यह फ़र्स्ट क्लास, सेकेंड क्लास और सैलरीज़ एंड अलाउंसेज़ आफ़ मेम्बर्स बिल के अमंडमेंट की मुसीबतें हमारे सामने आयें। हमारे रेलवे मिनिस्टर चाहते तो एयर कंडीशन क्लास को फ़र्स्ट क्लास बना देते और इस बिल के आने की ज़रूरत ही नहीं पड़ती। जब यह सेकेंड क्लास पास हुआ तो रेलवे रूल्स के मुताबिक़ यह मालूम पड़ा कि जो फ़र्स्ट क्लास के पास पाने वाले हैं उन को दो सर्वेट्स एलाऊ होते हैं और जो सेकेंड क्लास के पास होल्डर्स हैं उन को एक सर्वेट एलाऊ होता है। रेलवे बोर्ड के पास लिखा गया कि जब एक सेकेंड क्लास पास पार्लियामेंट ने पास किया है तो उस न रेलवे कर्मचारियों को यह क्यों लिखा कि यह पास सेकेंड क्लास टिकट समय आये, उसे एक पास का ही प्राविजन रखना चाहिये था। पार्लियामेंट तो ऑल पावरफुल है, उस को ही यह पावर डिसाइड करने की है कि हम थर्ड क्लास में ही सफ़र करेंगे तो उसे ऐसा करने से कौन रोक सकता है। हमें अस्तित्कार है कि हम कहें कि हमें सेकेंड क्लास पास मिलेगा, हम तय कर सकते हैं कि हमें दो नौकर मिलेंगे, एक नौकर मिलेगा या हमें यह भी अस्तित्कार हासिल है कि हम तय

कर दें कि एक भी नौकर नहीं मिलेगा, सिर्फ सैकेंड क्लास पास मिलेगा। हमारी सावरेन् पार्लियामेंट है और हमें सब अस्तित्पार हासिल हैं और मैं चाहता हूँ कि हाऊस का इस बारे में यह डिंसीशन हो कि एक सैकेंड क्लास के पास के साथ हमें एक नौकर का भी पास मिले। मेरे कहने का मतलब यह है कि इस बारे में जो कुछ भी फ्रंसला हो वह हम करें और रेलवे बोर्ड को कोई अस्तित्पार नहीं है कि वह पास के सम्बन्ध में यह निश्चय करे कि यह टिकट समझा जायगा। मैं इसे पार्लियामेंट की तीहीन समझता हूँ।

इसलिये मैं समझता हूँ कि इस रेमेन्डमेन्ट के ऊपर हाऊस फ्रंसला दे, सावरेन् पार्लियामेंट के मेम्बर अपनी राय दें कि वह अपने साथ सर्वेन्ट चाहते हैं या नहीं। इस पर आप का फ्रंसला होना चाहिये, यह नहीं कि रेलवे बोर्ड के कोई अफसर यह तय करें कि हम ने जो पास दिया है उस के खिलाफ उस को टिकट बना दें। मैं इस को हाऊस की तीहीन समझता हूँ। मैं समझता हूँ कि जबकि हम को यह पास दिया गया है तो जब हम त्रिवेन्द्रम या किसी दूसरी जगह जा कर घूमना चाहें उस समय हमारे साथ नौकर जरूर होना चाहिये जोकि हमारा कपड़ा और बिस्तरा वगैरह उठाये और हम को आराम मिले। अगर हम कोई जगह देखना चाहते हैं, भाखड़ा नंगल डैम देखने के लिये जाना चाहते हैं, त्रिवेन्द्रम जाना चाहते हैं, और अगर हम अकेले ही सैकेंड क्लास में जा कर बैठ जायें और जब उतरें तो कन्धे पर बिस्तरा लाद कर ले जायें, तो यह बड़ी गलत बात है। सैकेंड क्लास में नौकर जरूर होना चाहिये। लेकिन अगर हाऊस यह समझता है और हमारे मिनिस्टर साहब यह समझते हैं कि नौकर नहीं होना चाहिये, तो यह तय कर दिया जाय, लेकिन

फ्रंसला हाऊस का होना चाहिये कि नौकर साथ रहे या नहीं। वैसे मैं इस बात का ताईद करता हूँ कि हमारे साथ एक व्यक्ति जरूर होना चाहिये।

**Some Hon. Members**

**Mr. Chairman:** This is a very simple question.

**Shri M. L. Dwivedi (Hamirpur Distt.):** Two minutes only.

**Mr. Chairman:** At least, let him observe the rules of the House. When I am standing, he ought not to stand and ought not to insist.

As I submitted for the consideration of the House, the question is very simple, whether the House is going to accept this amendment relating to a third class pass or not. This does not require much discussion. I would therefore request the hon. Members only to pass it or not to pass it by a vote rather than give many arguments for it. The matter is very clear.

**Shri M. L. Dwivedi:** My submission is that if some hon. Members want to express their views, they should have an opportunity to do so.

**Mr. Chairman:** I do not say they should not have, but the point has been discussed.

**Shri M. L. Dwivedi:** But some views have not been expressed.

**Mr. Chairman:** Order, order. At the same time, every hon. Member knows in his heart of hearts what should be done. So, this is not a matter in which many arguments are required. However, if the House so desires, I do not want to stand between them and this amendment. I only suggest to the House that this is a matter on which we should not spend much time. This is all I have to say.

**श्री आर० आर० शास्त्री (जिला कानपुर-मध्य) :** जो संशोधन पेश किया गया है, मैं उस की सख्त मुखालिफ्त करता हूँ। यह इसलिये कि यहां पर जो दर्लाले पेश की गई हैं कि पार्लियामेंट के मेम्बरों को सफर

[श्री आर० आर० शास्त्री]

करते समय सर्वेन्ट भी मिलना चाहिये, उन की कोई आवश्यकता नहीं है। बल्कि मैं तो यह महसूस करता था कि हाउस के मेम्बरान इस बात को महसूस करेंगे कि जब कभी हम लोग कोई मुद्दा बहस करते हैं तो हमेशा यह सवाल पेश होता है कि देश के भले के लिये कौन सी चीज है। हम देश के गरीबों की बात करते हैं, दूसरों की बात नहीं करते हैं। हम हमेशा यह कोशिश करते हैं कि किसी तरीके से हमारा जीवन बही होना चाहिये जोकि यहां के साधारण नागरिकों का जीवन है। मैं समझता हूँ कि जितने भी माननीय सदस्य यहां पर आये हुए हैं सभी सार्वजनिक कार्यकर्ता हैं, जनता के बीच में घूमते रहे हैं। किसान मजदूरों का काम करते रहे हैं। मैं इस बात की आवश्यकता नहीं समझता हूँ कि हमारी पार्लियामेंट के मेम्बर जब कभी देश का दौरा करें और गरीब भाइयों के बीच में जायें तो वह फर्स्ट क्लास में जाते हैं, वह तो जायें, लेकिन साथ में किसी को सर्वेन्ट के तौर पर ले जायें मैं इस का कतई जरूरत नहीं समझता हूँ और मैं समझता हूँ कि सभा इस संशोधन को निश्चित रूप से, नहीं पास करेगी।

**Mr. Chairman:** I think the matter has been sufficiently discussed. Let me put it for the decision of the House. Or, does the hon. Member insist on speaking?

**Shri M. L. Dwivedi:** Only one minute. I am not going to take much time.

**Mr. Chairman:** All right.

**श्री एम० एल० द्विवेदी:** मैं यही कहना चाहता हूँ कि मैं इस बात पर जोर नहीं देता कि थर्ड क्लास का अतिरिक्त पास मेम्बरों को दिया ही जाय। अगर देने की जरूरत न हो तो न दिया जाय, लेकिन मैं यह उचित नहीं समझता कि एक ही चीज के दो माने निकाले जायें। फर्स्ट क्लास पास

वाले अधिकारियों के साथ दो सर्वेन्ट्स जा सकते हैं, उसके बाद सेकेंड क्लास पास वालों के साथ एक नौकर जा सकता है। लेकिन सदस्यों के पासों के सम्बन्ध में यह अर्थ नहीं लगाया जाता। मेरी समझ के अनुसार तो एक ही मतलब निकल सकता है कि पार्लियामेंट के मेम्बर देश के सब से बड़े नागरिक कहलाते हैं, अगर हम लोगों को चाहिए कि इस अतिरिक्त पास का उपयोग न करें अथवा उसे वापस कर दें यह दूसरी बात है लेकिन हमेशा के लिए एक निश्चित पालसी होना चाहिए। भले ही आप नौकर साथ ले जाने का सुविधा दें या न दें, लेकिन मैं चाहता हूँ कि इस बात को साफ कर दिया जाय कि सदस्यों के पासों और अन्य पासों में भेद न किया जाय।

**Shri Veeraswamy (Mayuram—Reserved—Sch. Castes):** The Parliament of any country is the supreme body of that nation and it is the most responsible body doing the most responsible duties to the people of the country. And so also our Parliament ought to be.

I want to make a suggestion to the Minister for Parliamentary Affairs with regard to the salaries and allowances of Members of Parliament.

During the course of the first session of Parliament, the Secretary of Parliament sent a circular to all Members requesting them to suggest whether there should be a cut in their allowances or whether they would be in favour of salary system, or they would like the allowances system to continue. To that letter I replied suggesting that allowance system should be continued.

**Mr. Chairman:** Order, order. We are discussing this amendment.

**Shri Veeraswamy:** I am coming to the point, Sir.

**Mr. Chairman:** These are absolutely extraneous matters. We are not

concerned with other matters at all. He has referred to an extraneous matter. I am, objecting to that. If he wants to speak on the amendment, I will certainly allow him.

**Shri Veeraswamy:** What I am stating is that when the Salaries Bill was to come to the House, I wrote a letter to the Prime Minister strongly protesting against the salary system, but to retain the allowance system, because according to the allowance system, if the Members are absent from the sittings of the House, there is a saving to the Government, but according to the salary system, money is going out of the Public Exchequer.

**Mr. Chairman:** I am very sorry to interrupt the hon. Member. He is again submitting remarks in respect of matters which are not the subject matter of the amendment before the House.

**Shri Veeraswamy:** In a minute I will finish.

**Mr. Chairman:** Order, order. There is no question of finishing within a minute or five minutes. The question is he must be relevant. He is not relevant. He is not speaking on this amendment. I cannot allow him.

**Shri Veeraswamy:** It is very relevant, Sir.

**Mr. Chairman:** After all, he must submit to what the Chair says. It must be judged by the Chair and not by the Member himself. Till now his remarks were not relevant. If he wants to speak on the amendment, I shall allow him. Otherwise, I shall ask him not to speak.

**Shri Veeraswamy:** I told you, Sir, that I wanted to make a request to the Minister of Parliamentary Affairs with regard to this. According to one provision of the Salaries Bill, any Member can be absent from the sittings of the House for a period of 15 days. Even for the period of absence from the sittings of the House, the Member will be paid either daily allowance or travelling allowance whichever is less. On account of this system...

**Mr. Chairman:** I am very sorry I have again to interrupt the hon. Mem-

ber. Again he is speaking on the travelling allowance, whereas the question is, if a railway pass is given for first class, whether a third class pass should also be there.

**Shri Veeraswamy:** For an absence of 15 days from the sittings of the House, the Member will be paid D.A. or T.A.

**Mr. Chairman:** I am very sorry he is not following. We are only considering the question of this amendment about the railway pass, whether a third class pass should be there or not. That is the only question before the House.

**Shri Sadhan Gupta** (Calcutta South-East): I rise to voice the Communist Party's very firm opposition to this amendment. (*Interruptions*).

**Mr. Chairman:** There should be no laughter in the House when the hon. Member is speaking.

**Shri Sadhan Gupta:** The position is that when this Salaries and Allowances Bill was introduced and even before that we were strongly in favour of introducing an inter class ticket or an inter class pass because.....

**Dr. Ram Subhag Singh** (Shahbad South): We stand for third.

**Shri Sadhan Gupta:**...after all, we have as Members of Parliament many conveniences in travelling first class, but we thought that commensurate with the position of our country and looking to the fact that our people are poor, they are not able to bear the burden of taxes, we should not insist on travelling high at public expense. If we want comfort, we should provide ourselves with that comfort from our own means.

Now, the first class pass has been given. The demand for a third class in addition, the demand for a servant who will accompany us not only to and fro during sessions, but for every journey that we choose to make by rail, is an absurd demand, particularly in a poor country. I do not know whether that kind of facility is enjoyed anywhere else in the world, and even if it is enjoyed, it certainly should not be enjoyed in a country

[Shri Sadhan Gupta]

like ours where we are struggling with poverty, and we are not swimming in riches.

Therefore, we should not consider it from the point of view of our personal convenience, but we should consider it from the point of view of the standard of living of the millions of our country. When we are trying to secure a privilege for ourselves, we should always see what the people's condition is, and the manner of life the people of the country are leading.

I heard Shri P. N. Rajabhoj interrupting me rather derisively. He often champions the causes of the Scheduled Castes. I do not know what the Scheduled Castes would feel if Shri P. N. Rajabhoj...

**Shri P. N. Rajabhoj:** I am not a bogus man like other people.

**Shri Sadhan Gupta:**...claims to travel first class, and take another servant in the third class at the expense of the taxpayers, including the Scheduled Caste taxpayers.

श्री पी० एन० राजभोज : आप थर्ड क्लास में टूर क्यों नहीं करते ?

**Mr. Chairman:** I must warn Shri P. N. Rajabhoj that he is not properly behaving in the House. When a Member is speaking, he is trying to stand up and interrupt every now and then.

श्री पी० एन० राजभोज : मेरे खिलाफ बोल रहे थे ।

**Mr. Chairman:** There is no question of any opposition here. The hon. Member must hear another Member even if he is speaking against him and he can reply subsequently.

श्री पी० एन० राजभोज : मैं कह रहा हूँ थर्ड क्लास में टूर करें ।

**Mr. Chairman:** I have said so many times that this is not the way in which a Member should behave in this Parliament. The hon. Member rises up and interrupts when a Member is speaking, and he is making remarks while the Chair is on its legs; that is not at all fair.

**Shri Sadhan Gupta:** Without making the proceedings long, I again voice

my firm opposition and the firm opposition of my Party to this amendment giving us a luxury which we can not claim in a poor country.

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** The Bill that my colleague has introduced is a very simple one, and a technical one really, that is to say, because a certain change in designation and appellation is taking place in the railways, that change is to be incorporated here. Otherwise, there is no change. What was called previously second class—wrongly because there was no first—is now going to be called first class; the same thing remains. Therefore, this is not a Bill which introduces any change at all; it just fits in our own rules and regulations with the rules and regulations of the railways. It requires hardly any argument.

The amendment that has been moved about a third class fare to be added to it to enable servants to accompany the Member seems to me—I dare not say, it is for you to decide whether it is right in a Bill of this kind a technical Bill, to bring that in but it certainly seems to me—totally inappropriate on this occasion. Here we are considering a certain designation being changed, and a matter of some importance, some substance, is being brought in by the side door. If we had to bring that in, let the House consider it with full notice and all that, and do it. But in this side door way, I think it is improper.

But on the merits, if I may say so also, I am for the time being in complete agreement with my hon. friend opposite that I do not think this is a proper amendment on the merits. To compare it to railway officials and others, I do not think, is appropriate at all. First of all, the railway officials live on the railways; they are constantly living on that, and their household and everything else more or less is moving about. But anyhow, quite apart from that, this business of having servants about us all the time I hope, is a temporary phase in our



existence, because human beings are cheap in India, and we have them hovering round us doing all kinds of tasks which we should do ourselves. In other countries—I am not referring to socialist or communist countries—servants have become very rare indeed. Even in England, you can hardly have a servant, or in America, a rich capitalist country, because human beings are not cheap there. People do their own work. And for us, definitely and deliberately to encourage this kind of thing for Members of Parliament, I think, would not be a right thing to do.

DEMANDS FOR GRANTS FOR  
1955-56

DEMANDS *re* MINISTRY OF DEFENCE

**Shri Jawaharlal Nehru:** May I with your permission make a statement correcting what I said\* a little while ago while speaking on the Defence Estimates?

**Mr. Chairman:** Certainly.

**Shri Jawaharlal Nehru:** Just a while ago, speaking on the Defence Estimates, I made a statement through error, which was not correct; and I should like to correct it immediately. I had not been thinking quite clearly as to what I said. I said at the time that in our Army, we had an Indian Commander-in-Chief and Chief of Staff some years ago; in our Air Force, I said we had an Indian about a year ago; and in the Navy, I said after some months or so, we shall have an Indian Chief of Staff. The last statement was not quite correct, in the sense that some time is likely to elapse. We are likely to have another English Admiral for some time after the present one, and after him, we hope, there will be an Indian Commander. I wish to correct that, lest there should be any misunderstanding.

SALARIES AND ALLOWANCES OF  
MEMBERS OF PARLIAMENT  
(AMENDMENT) BILL

**श्री रामजी बर्मा :** ऐम्बेडमेंट देन में जो मेरा अभिप्राय था वह मैं ने प्रकट कर दिया

है। मेरा अभिप्राय बर्न क्लास पास लेने से यह नहीं था कि हम कोई सरखेंट अपने साथ ला सकें। क्योंकि मैं अपना अभिप्राय प्रकट कर चुका हूँ . . . .

**Mr. Chairman:** The hon. Member is not allowed to make a speech now. The only question is whether he wants to withdraw it or not.

**श्री रामजी बर्मा :** जी हाँ, मैं अपनी ऐम्बेडमेंट वापस लेना चाहता हूँ।

*The amendment was, by leave withdrawn.*

**Mr. Chairman:** The question is:

"That clause 3 stand part of the Bill."

*The motion was adopted.*

*Clause 3 was added to the Bill.*

*Clause 1, the title and the Enacting formula were added to the Bill.*

**Shri Satya Narayan Sinha:** I beg to move:

"That the Bill be passed."

**Mr. Chairman:** Motion moved:

"That the Bill be passed."

**श्री ए. क. बसु (Diamond Jubilee):** I do not want to speak now, but I would like to ask one question of the hon. Minister, because some hon. Member has raised a doubt about it. In the case of those areas where there is no railway link, and where people have to travel for some distance either by air or by road, what will be the position? This clause only says:

"If the travel is performed by rail, an amount equal to one second class fare plus one third class fare for each such journey, irrespective of the class in which the member actually travels".

In the case of those persons who travel some distance by air, will the air passages be paid or not? That is what I would like to know. Take the case of Manipur or Tripura, for example.

**Shri Satya Narayan Sinha:** I am told the rules are going to be amended very soon and all these things will be taken into consideration then. I cannot state what the present rule is.

\*See column 3366